

ITEM NO.11+35

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

MISCELLANEOUS APPLICATION Diary No(s). 45009/2019 IN C.A. NO.  
8788/2015

RAMESHWAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ORS.

Respondent(s)

(IA No. 191979/2019 - APPLICATION FOR PERMISSION  
IA No. 191983/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 191981/2019 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 45026/2019 (IV)

(IA No. 192023/2019 - APPLICATION FOR PERMISSION  
IA No. 192027/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 192025/2019 - INTERVENTION/IMPLEADMENT)

Item 35

Miscellaneous Application No. 50/2019 in C.A.No. 8788/2015  
(ONLY I.A. NOS.73379, 73380/2019 IN M.A. NO.1046/2019,  
I.A.NOS.93822, 155711, 155994, 156909, 169901/2019 IN M.A.  
NO.1175/2019, I.A. NO.110995, 135802/2019 IN M.A.D. NO.26552/2019.

WITH

MA 1046/2019 in C.A. No. 8788/2015 (IV)

(IA No. 73379/2019 - APPLICATION FOR PERMISSION  
IA No. 73380/2019 - CLARIFICATION/DIRECTION)

MA 1175/2019 in C.A. No. 8788/2015 (IV)

(IA No. 93822/2019 - CLARIFICATION/DIRECTION  
IA No. 155994/2019 - INTERVENTION/IMPLEADMENT  
IA No. 155711/2019 - INTERVENTION/IMPLEADMENT  
IA No. 169901/2019 - INTERVENTION/IMPLEADMENT  
IA No. 156909/2019 - INTERVENTION/IMPLEADMENT)

Diary No(s). 26552/2019 (IV)

(IA No. 110995/2019 - CLARIFICATION/DIRECTION  
IA No. 135802/2019 - INTERVENTION/IMPLEADMENT)

Date : 18-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

For Parties:

Mr. Siddharth Batra, AOR  
Mr. Ravinder Kr, Adv.  
Ms. Garima Sehgal, Adv.  
Ms. Sugandha Sharma, Adv.

Mr. Pinaki Mishra, Sr. Adv.  
Mr. Parijat Kishore, AOR  
Mr. Nischal Gupta, Adv.

Mr. Brijender Chahar, Sr. Adv.  
Ms. Shashi Bhushan, Adv.  
Mr. Karan Chahar, Adv.  
Mr. Vinay Garg, AOR  
Ms. Jyoti Chahar, Adv.

Mr. Rajan Kr. Chourasia, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Sachin Sharma, Adv.  
Mr. Arvind Kr. Sharma, AOR

Mr. Randeep Rai, Adv.  
Ms. Ruby Singh Ahuja, Adv.  
Ms. Deepti Sarin, Adv.  
Mr. Sanjeet Ranjan, Adv.  
M/s Karanjawala & co. AOR

Mr. Anil Grover, AAG  
Mr. Alokn Sangwan, Adv.  
Mr. Satish Kr., Adv.  
Mr. Sanjay Kr. Visen, Adv.

Mr. N.K. Kaul, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Mr. Himanshu Satija, Adv.  
Ms. Ayushi Amod, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Ramendra Mohan Patnaik, AOR  
Ms. Shayree Chakravarty, Adv.

Mr. K.V. Vishwanathan, Sr. Adv.  
Ms. Apoorv Singhal, Adv.  
Mr. Shivendra Singh, AOR

Ms. Aparajita Singh, Sr. Adv.

Mr. Somesh Arora, Adv.  
Mr. Aviral Kashyap, AOR  
Ms. Shelly Gupta, Adv.  
Ms. Arpit Rai, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

After issuance of notice 11.09.2019 in I.A. No.93822/2019 & Dy.No.26552/2019, some of the respondents have filed their affidavits in reply, while certain individuals/entities have filed applications for intervention. All applications for intervention are allowed.

All the concerned parties may file their responses indicating the dates of purchase, the extent of land that was purchased, the present status of land and whether after release of land from acquisition any further transfers were effected. All the details shall be presented alongwith affidavit of the concerned individuals.

Issue notice on IA No.73380/2019

Mr.Sanjay Kumar Visen, learned advocate accepts notice on behalf of HSIDC.

Let all the pleadings be completed by 06.01.2020.

List these matter for consideration on 15.01.2020.

(INDU MARWAH)  
COURT MASTER (SH)

(SUMAN JAIN)  
BRANCH OFFICER